

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
LOK SABHA  
UNSTARRED QUESTION NO.4737  
ANSWERED ON-22.07.2019

**FUNDS EARMARKED FOR TRIBAL WELFARE SCHEMES**

4737. SHRI FEROZE VARUN GANDHI

Will the Minister of FINANCE (वित्त मंत्री) be pleased to state:

- (a) whether it is true that seven central ministries and departments have not earmarked funds for tribal welfare schemes in their budget for 2019-20 and twelve have kept the provision below the level stipulated by the NITI Aayog;
- (b) if so, the reasons therefor; and
- (c) the measures which the Government is planning to take for receiving the funds?

**ANSWER**

THE MINISTER OF STATE FOR FINANCE AND CORPORATE AFFAIRS

(SHRI ANURAG SINGH THAKUR)

- (a) to (c): Two (2) Ministries/Departments have not earmarked funds for tribal welfare schemes and fifteen (15) Ministries/Departments have kept the allocation below the level/percentage stipulated by the NITI Aayog. Ministries/Departments have earmarked funds as per their assessment under the head 'Tribal Area Sub Plan' in BE 2019-20. However, it may be mentioned that overall allocation of funds for the welfare of Scheduled Tribes in BE 2019-20 has been increased by about Rs.17,791 crore over RE 2018-19, which shows substantive growth of about 29%.

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